

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.10.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For subjudice before the Hon'ble High Court of Karnataka IA 299/19 – CIRP	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar, Shri Alok Kailash Saksena, RP	M/s Associate Decor Limited	M/s Keystone Partners & others

ADVOCATE FOR PETITIONER/s:

Jayati Goyal
9742413891

Adv. for R-P

SHARAN A KUKREJA
FOR V.B. RAVISHANKAR
ADVOCATE FOR RESPONDENT/s:

ADV. FOR FINANCIAL CREDITOR

Asha S.M.
9242084969

Adv for Respondent
on IA NO. 299/19

Jayati Goyal
S. Kukreja

Asha S.M.

ORDER

Heard Ms. Jayati Goyal, learned Counsel for the Resolution Professional and Shri Sharan A Kukreja, learned Counsel for the Financial Creditor and Ms. Asha S.M, learned Counsel for the Respondent in I.A.No.299/2019. Post the case on **13.11.2019**.


MEMBER (T)


MEMBER (J)

Verified

Shruthi

Court Officer